

(a) whether the Nunmati Refinery will be producing fuel alternative to coal for tea drying; and

(b) whether the Tea Industry has agreed to switch over from coal and use the petroleum fuel?

The Minister of Mines and Fuel (Shri K. D. Malaviya): (a) Yes, Sir. Nunmati refinery is planning the production of Tea Drier Oil, which is an alternative to coal for tea drying.

(b) Tea Industry is already using this oil, as available from the Digboi refinery.

"Smuggling of Currency"

443. { Shri E. Madhusudan Rao:
Shri Raghunath Singh:
Shri D. C. Sharma:
Shri Bibhuti Mishra:
Shri Hem Barua:
Shri Prakash Vir Shastri:
Shri Bishwanath Roy:

Will the Minister of **Finance** be pleased to state:

(a) whether it is a fact that an American National was carrying Indian currency notes worth Rs. 73,000 and was caught at the Palam Air port on 18th April, 1962;

(b) if so, the details thereof; and

(c) the steps taken by Government in the matter?

The Minister of Finance (Shri Morarji Desai): (a) and (b). Yes Sir. On the evening of 17th April, 1962 Mr. Joseph Lee Harrison, a U.S. National, who had come to India on a Tourist visa, was found to be carrying Indian currency notes worth Rs. 72,776 at Palam Airport on his way to Rome. During the Customs examination he was requested to open his suitcase. On examination of the suitcase and on search of his hand bag and his person the above amount of money was recovered.

(c) Mr. Harrison was arrested under Section 173 Sea Customs Act and produced before the Resident Magist-

rate, New Delhi on the following day. The Magistrate ordered a bail of Rupees 1 lakh with one surety. Since the offender could not furnish the bail he has been remanded to jail custody. Steps are being taken to adjudicate the case departmentally and also to prosecute the offender under the Foreign Exchange Regulation Act and the Sea Customs Act.

Primary Education for Bihar Tribal Children

444. Shri H. C. Soy: Will the Minister of **Education** be pleased to state:

(a) whether it is a fact that even after the expiry of two Five Year Plans, the tribal children in Bihar are not being imparted education in primary stages in their own languages;

(b) if so, the reasons for the same; and

(c) whether it is a fact that instead of learning their languages in primary stages, the tribal children have to learn English, Sanskrit and Hindi?

The Minister of Education (Dr. K. L. Shrimali): (a) to (c). The information is being collected from the State Government and will be laid on the Table of the House in due course.

Polytechnic at Khurai in Sagar District

445. Shri J. P. Jyotishi: Will the Minister of **Scientific Research and Cultural Affairs** be pleased to state:

(a) whether it is a fact that the people of Khurai in Sagar District in Madhya Pradesh have fulfilled all the conditions having a polytechnic in their town;

(b) whether the Madhya Pradesh Government have submitted any proposal in this regard;

(c) whether it is a fact that the Sagar District has no polytechnics so far; and

(d) whether Government will expedite the opening of this institute from the next coming session?